

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. C.P.(IB)-416(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.02.2024**

NAME OF THE PARTIES: Shri Shyamsunder Nandkishore Gupta.

SECTION 94(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Aashraj Chaudhari for the RP and Mr. Kunjal Dalal, PCS for the Applicant are present.
2. RP submits that the report has been filed, however, the same is not reflected on the DMS. RP is directed to remove defects and ensure the availability on the DMS as well as hard copy. Applicant submits that he has already received report from the RP. List on **22.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)